

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-17/2015/8316/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the <sup>th</sup> 27 September, 2023.

Sub: **Commuted Leave.**

Ref:- Memo No. DJHj/23/2585 dtd. 18.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for three days from 14.09.2023 to 16.09.2023** (sufficing 17.09.2023), subject to submission of your leave application in prescribed format alongwith Leave Admissibility Report from the O/o the Accountant General (A&E), Assam. You have been allowed to hand over charge to the Chief Judicial Magistrate, Hojai retrospectively.

Yours faithfully,

*sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2015/8317-8318/ dated**, 27-09-23

Copy to.

1. The Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

*sd/-*  
**JT.REGISTRAR (VIGILANCE)**